

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

Appeal No. 243 of 2015 & IA Nos. 396, 397 & 426 of 2015

Dated : 8th July, 2016

In the matter of:

Mumbai International Airport Pvt. Ltd.

Versus

Maharashtra Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

Bench did not assemble on 07.07.2016.

The Appeal is posted for hearing on **2nd Sept, 2016.**

(Court Master)

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